

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
PRINCIPAL BENCH**

**CP/CA No.1161/2016**

**IN THE MATTER OF:**

**Gac Logistics Pvt. Ltd.  
Vs**

**.... APPLICANT / PETITIONER**

**AI Nafees Frozen Foods Exports Pvt. Ltd.**

**.... RESPONDENT**

**SECTION:**

**Under Section 433(e), 434**

**Order delivered on 01.02.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR  
HON'BLE PRESIDENT**

**S. K. MOHAPATRA  
HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

**For the Petitioner(s)**

**Mr. K. Datta, Ms. Prachi Jain and Mr.  
Shantanu Parashar, Advocates**

**For the Respondent(s)**

**Mr. Harsh Khanna, Mr. Vivek Jain, and Mr.  
Amit Tanwar, Advocates**

**ORDER**

For order, see (IB)-267(PB)/2017.